

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-260/ND/2017

IN THE MATTER OF:
Neelam Singh

...PETITIONER

Vs.

M/s. Mega Soft Infrastructure Pvt. Ltd.

...RESPONDENT

Section
Under Section 7 of IBC

Order delivered on 05.11.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor
For the Liquidator

:Mr. Rahul Shukla, Advocate
:Mr. Abhishek Anand, Advocate

ORDER

Advocate Rahul Shukla on behalf of financial-creditor as well as liquidator is present at the time of hearing of the matter. The application which is supposed to be listed today bearing IA No. 37/C-VI/ND/2019 may please be listed again tomorrow along with one application filed by Diary No. 07012/14388/2019. Post the matter to 06.11.2019.

S - d

(V.K. Subburaj)
Member (T)

S - d

(P.S.N. Prasad)
Member (J)